

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 542 of 2005

Jabalpur, this the 8th day of July, 2005

Hon'ble Shri Madan Mohan, Judicial Member

Smt. Chanda Bai, W/o. late Shri Jagannath,
Aged about 65 years, R/o. Village Khikakheda,
P S Shahajpura, Bhitoni Tahsil Patan, Jabalpur. Applicant

(By Advocate – Shri Lalit Joglekar on behalf of Shri R.K. Soni)

V e r s u s

1. Union of India, through its Secretary,
Railway CGO Complex, New Delhi.
2. General Manager, West Central
Railway, Jabalpur.
3. Accountant Officer (Account Branch),
West Central Railway.
4. FA and CAO, West Central Railway,
Jabalpur. Respondent

O R D E R (Oral)

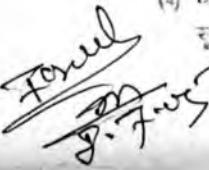
The learned counsel for the applicant sought permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to file a fresh Original Application, if he still feels aggrieved and so advised.

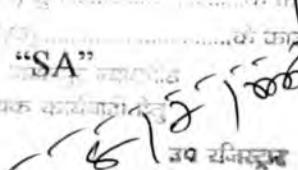

(Madan Mohan)
Judicial Member

पूर्णांकन सं. ओ/व्या..... जबलपुर, दि.....
परिलिपि आवे धितः—

(1) सदिक, उच्च न्यायालय दर्शक, न्यायालय, जबलपुर
(2) अधिकारी श्री/महिला/कुमारी/कुमार, को नामस्वरूप
(3) कार्यालय श्री/महिला/कुमारी/कुमार, को कार्यालय
(4) विधायक, कार्यालय, कार्यालय, कार्यालय

सुनाना एवं अत्यवशक कार्यालय, जबलपुर


R.K. Soni
Advocate


R.K. Soni
Advocate